GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:2309
ANSWERED ON:28.03.2012
POLICY ON ELECTRONIC ACCESSIBILITY
Choudhry Smt. Shruti

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government is evolving a national policy on electronic accessibility aimed at removing barriers and ensuring that the differently-abled have equal access to products and services in the realm of information and communication technology and electronics;

(b) if so, the details thereof;

(c) the views of the States and experts in this regard; and

(d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a): Yes, Sir.

(b), (c) and (d): The Government has prepared a draft policy on Electronic Accessibility covering the aspects of education, standards, guidelines, Research & Development for products and services in the realm of Information and Communications Technology and Electronics. This policy has been formulated in consultation with industry associations and experts in the field. The draft policy was put up on Department`s website for public comments during the period July, 2010 to January, 2011. Central Ministries were also addressed to provide feedback. The draft policy is being modified further based on the comments and feedback received.